

(c) Land acquisition is in progress. Payment for 69.84 acres of land has been made.

(d) No, Sir.

Licence to private players to set up Yatri Niwas and budget hotels

839. SHRI KALRAJ MISHRA:

SHRI SANTOSH BAGRODIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways propose to give license to private players to establish Yatri Niwas and budget hotels on its land;

(b) if so, the details of the tendering process for the grant of licenses;

(c) whether the license would be awarded for individual facility or for a group of facilities at different stations;

(d) whether Railways have framed model contract regarding revenue sharing, room tariff, responsibilities of the licensee, period of license, conditions of abrogating license etc.; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. The Indian Railways (IR) has entrusted Indian Railway Catering & Tourism Corporation Ltd. (IRCTC) with setting up of Budget Hotels in the vicinity of major railway stations either directly or through Public Private Participation.

(b) IRCTC follows two packet open competitive bidding system to grant licences.

(c) Tender for each site is separately issued by IRCTC.

(d) and (e) IR gives the land on license to IRCTC for a period of 30 years-with a revenue sharing ratio of 40:60 between IR & IRCTC besides a nominal land licence fee such that the total earnings to the Railways is not less than 2.5 percent of the market value of the land. The detailed contract conditions with the licensee are framed by IRCTC.

Expansion and modernization of Chhatrapati Shivaji Terminus Station

840. DR. JANARDHAN WAGHMARE:

SHRI Y. P. TRIVEDI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware of the fact that Chhatrapati Shivaji Terminus (CST) in Mumbai, which happens to be the financial capital of India is a historical monument that needs extension and renovation;

(b) whether Government is also aware that the Government of Maharashtra has submitted a proposal for the development of the CST which has its own twenty acres of land on BOT principle:

- (c) if so, the details thereof;
- (d) whether the proposal is approved; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes Sir, a part of the Chhatrapati Shivaji Terminus is a heritage structure that will be preserved during formulation of the proposal of the station development.

- (b) to (d) No land has been offered by the Government of Maharashtra for such development.
- (e) Does not arise.

Private participation in railways facilities

841. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that private players are being allowed to establish budget accommodations on Railways property;
- (b) whether it is also a fact that Railways have encouraged private participation in catering services;
- (c) if so, whether such scheme also covers railway retiring rooms and waiting rooms; and
- (d) if not, whether Government consider bringing in private participation in these facilities considering the dismal maintenance of these facilities being used by common passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. The Indian Railways has entrusted Indian Railway Catering and Tourism Corporation Ltd. with the work of setting up Budget Hotels in the vicinity of major railway stations either directly or through Public Private Participation.

- (b) The matter is under review.

(c) and (d) A scheme for effecting upgradation of Retiring Rooms by implementation of the Renovation / Rehabilitation Operation and Transfer (ROT) Scheme through Public Private Participation (PPP) was conceptualized and instructions were issued to zonal railways.

Pushing of a woman passenger from train

842. SHRI VARINDER SINGH BAJWA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a pregnant woman passenger was recently pushed out from running train by two constables of the GRP, leading to the death of the woman;
- (b) if so, whether an enquiry has been held in the matter; and